

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 154 of 2013 & I.A. No.222 of 2013

Dated : 7th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Lanco Kondapalli Power Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhury
Ms. Prerna Priyadarshni

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Mr. Anand K. Ganesan
Ms. Swapna Seshadri R-2-R-7
Mr. K.V. Mohan &
Mr. K.V. Balakrishanan for R-1

ORDER

We have heard the learned counsel for the parties.

Written submissions have been filed by both the parties.

Learned counsel for the appellant wants to file copies of the compilation of judgments which have been referred by him in his written submissions. Accordingly, he may file the compilation of judgments by **11th April, 2014.**

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

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(Rakesh Nath)
Technical Member